

DIVISION BENCH

ITEM NO.171

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP NO.04/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AKSHAY BHARGAVA V/S SAJAG HOUSING & INFRASTRUCTURE INDIA PRIVATE LIMITED & ORS.
UNDER SECTION	241/244 R/W 210 & 130 (1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohd. Kaif, Proxy for
Sh. Udai Chandani, Adv.

: For the Petitioner

Sh. Shyamal Narain, Adv.

: For the Res. Nos.2 & 3

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel, Sh. Shyamal Narain appears on behalf of the respondent nos.2 and 3, who seeks and is granted four weeks time to file the reply by serving an advance copy to the opposite side.
- 2.** Let the matter be adjourned for further hearing on 30th May, 2024.
- 3.** Interim order to continue in the meantime.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

18th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*